

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:6629  
ANSWERED ON:06.05.2015  
SINGLE LAW  
Chaudhary Shri C.R.

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government proposes to regulate Central Universities by a Single Law;
- (b) if so, the details thereof and the main features of the said law; and
- (c) the time by which it is likely to be introduced?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) to (c) Yes, Madam. The Government has envisaged a Single Law with a view to providing uniform legal framework for administration of all Central Universities under the purview of UGC protecting their uniqueness and diversity through enabling provisions. However, the law is at nascent stage of formulation and has to pass through an exhaustive consultative process before it is introduced in Parliament. As such, no definite time frame for its introduction can be given.